

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong, the 8th February, 2021

No.HCM.II/168/2014/Estt/146: In supersession of this High Court's Notification No. HCM.II/168/2014/Estt./1613 dated Shillong, the 5th April, 2019 and in terms of sub-rule(1) of Rule 5 of the High Court of Meghalaya(Designation of Senior Advocate)Rules, 2017, the Hon'ble the Chief Justice, High Court of Meghalaya is pleased to re-constitute the Committee for Designation of Senior Advocates comprising as follows:

- | | |
|---|---------------|
| 1. Hon'ble Mr. Justice Biswanath Somadder,
Chief Justice, High Court of Meghalaya. | - Chairperson |
| 2. Hon'ble Mr. Justice Ranjit V. More,
Judge High Court of Meghalaya. | - Member |
| Hon'ble Mr. Justice H.S. Thangkhiew,
Judge High Court of Meghalaya. | - Member |
| 4. Shri Amit Kumar, Advocate General, Meghalaya. | - Member |
| 5. One member of Meghalaya High Court Bar to be
nominated by the Committee. | - Member |

The Registrar(Judicial Service) shall act and perform as the Secretary of the Committee.


By order,

REGISTRAR GENERAL
Dated Shillong, the 8th February, 2021

Memo No. HCM.II/168/2014/Estt/146-A

Copy for information to :

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S. to Hon'ble Mr. Justice Ranjit V. More, Judge , High Court of Meghalaya, Shillong.
3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge , High Court of Meghalaya, Shillong.
4. The P.S. to Hon'ble Mr. W. Diengdoh, Judge , High Court of Meghalaya, Shillong.
5. The P.S. to Advocate General, Meghalaya, Shillong.
6. The P.A. to the Registrar General, High Court of Meghalaya, Shillong.
7. The Registrar(Judicial Service), High Court of Meghalaya, Shillong.
8. The President/Secretary, High Court Bar Association, Shillong.
9. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
10. Notice Board
11. Office file.


REGISTRAR GENERAL

391
8/2/21